

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397, 398 & 402

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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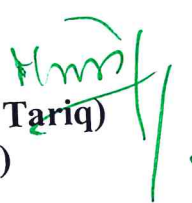
REPRESENTATION BY WHOM

(1) T.V.P. Saivihari M. Chiruvishnu	Counsel for R1 - R5	T.V.P. Saivihari
2. S. Manoj Kumar (For B. Dhanaraj)	Counsel for R6 - R8	
3. S. Manjula Devi, ADV For KSR & Co Company Secretaries CBE	For Petitioners	

ORDER

Ms S Manjula Devi, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R1 to R5 and Shri S Manoj Kumar, counsel for R6 to R8 present. Both the counsel reported that there are two other connected matters and settlement talks in the presence of a mediator, Shri T S Krishnamurthy, former Election Commissioner, are in progress. Counsel for petitioner stated that a proposal has come from the other side for appointment of Chartered Accountant for which she seeks time to reply. Time extended at request. Put up on

22.03.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)